THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Dated, the 16th June, 2022

No. HCM/1/96/BENCH/ It is hereby informed to all the learned members of the Bar and the litigants that the following Contempt Cases which were heard by Hon'ble Mr. Justice L.S. Jamir and fixed for listing on 17.06.2022 will be listed before Hon'ble The Chief Justice on the dates given under;

Single Bench	
Particular of cases	Rescheduled to
Cont. Case(C) No. 101 of 2021	
Cont. Case(C) No. 74 of 2022	08.07.2022
Cont. Case(C) No. 73 of 2022	
Cont. Case(C) No. 75 of 2022	

By order etc.,

Sd/-

(YUMKHAM ROTHER) **REGISTRAR(JUDL.)**

Imphal, the 16th June, 2022

No.HCM/1/96/BENCH/10963-8/ Copy to:

- 1. The Advocate General, Govt. of Manipur.
- 2. The Govt. Advocate, Govt. of Manipur.
- 3. The Assistant Solicitor General of India.
- 4. The President, High Court Bar Association, Manipur. For kind information and circulation to the learned members
- 5. The President, AMBA, Manipur.
- 6. The Registrar (Adm), High Court of Manipur.
- 7. All the Jt. Registrars, High Court of Manipur.
- 8. All the Deputy Registrars, High Court of Manipur.
- 9. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
- 10. All the Assistant Registrars, High Court of Manipur.
- 11. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
- 12. The P.S to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
- 13. The P.S to Registrar General, High Court of Manipur.
- 14. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
- 15. The Superintendents of Bench/Judicial Sections, High Court of Manipur.
- 16. The Court Masters, High Court of Manipur.
- 17. Guard File/Order Book.
- 18. Notice Board.
- 19. Concerned File.

REGISTRAR (JUDL.) HIGH COURT OF MANIPUR